

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/120/(IB)/2017

NAME OF THE PETITIONER(S)

: ULTRATECH CEMENT LTD

NAME OF THE RESPONDENT(S)

: RPN ENGINEERS CHENNAI PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

B-SHMITHI PRIVA

2. R.PAWAN KUMARDHANVKA Counce to 2 9444239014 Reportent

## **ORDER**

Counsel representing both the parties are present and submitted that the matter has been settled between the parties. In view of the settlement the petitioner submitted that he has received a post-dated cheque and sought time for seeking instructions from the client. At request of both counsel time extended t. Put up on 09.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)